COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014 AND APPEAL NO. 120 OF 2014

Dated: 18th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

Madhya Pradesh Power Generating Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Pradeep Mishra Mr. Manoj Kr. Sharma Mr. Rajiv Srivastava for R-2

Mr. G. Umapathy

Ms. R. Mekhala for R-5

Appeal No. 120 of 2014

In the matter of:

M. P. Power Management Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra

Mr. Manoj Kr. Sharma

Mr. Rajiv Srivastava for R-2 & 3

Mr. M.G. Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan for R-5

ORDER

List the matter for hearing on **Top of the Board on** 23.07.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr